

V

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 296/2004

Tuesday, this the 17th day of February, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Shri Gian Chand
s/o Late Shri Jagdish Chand
Retd. C&W Tech. Gr. II
Under SSE/Chg./Delhi
r/o Railway Quarter No.47
B-2, Choti More Sarai
Railway Colony, Delhi

..Applicant

(By Advocate: Shri Amit Anand)

Versus

Union of India & others

1. The General Manager
Northern Railway
Baroda House
New Delhi
2. The Divisional Railway Manager
Northern Railway
State Entry Road, New Delhi
3. The Divisional Personnel Officer
Northern Railway, New Delhi

..Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal:

The applicant was appointed as a Cleaner/Loco with the office of respondents. In 1981, he was removed from service in a disciplinary proceedings. He preferred TA-345/86. On 3.9.1991, this Tribunal had quashed the order of removal and the Special Leave Petition had since been dismissed on 8.1.1987.

2. The applicant has since been reinstated.

3. By virtue of the present application, he seeks for promotion and payment of arrears from the back date

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(9)

(2)

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and also to give effect to the promotion order for the post of Loco Fitter from the date his junior had been so promoted.

4. Learned counsel for applicant informs us that the applicant has represented the respondents on 10.2.2003, copy of which is Annexure A-17, but no speaking order has been passed.

5. At this stage, when rights of the respondents are not likely to be affected, we deem it unnecessary to issue a show cause notice to the respondents while disposing of the present petition.

6. It is directed that respondent No.2 would consider the said representation of the applicant in light of the totality of facts and the orders passed and thereupon pass an appropriate speaking order on the representation preferably within four months of the receipt of the certified copy of the present order and communicate to the applicant.

7. OA is disposed of.

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decide*

(S. K. Naik)
Member (A)

(V. S. Aggarwal)
Chairman

/sunil/